



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/ 9 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Shri Aparesh Chakravarty
District and Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the 2nd January, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJK/5921/ 2019 date 21.12.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 21.12.2019, as prayed for.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Pds

Memo NO.HC.VII-87(Pt.II)/2007/ 10 /A, dated 2.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.

sd/-

JT. REGISTRAR (VIGILANCE)